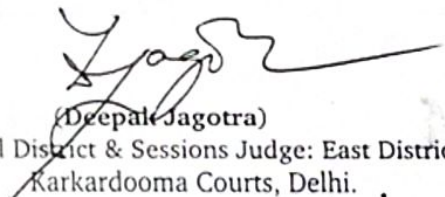


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st December, 2020 to 24th December, 2020.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Sh. Sanjeev Kumar-I, ASJ(SFTC)	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Kalyanpuri	Sh. Ajay Gupta, ASJ-02 (NDPS)	Dr. Satinder Kumar Gautam, ASJ
2.	Sh. Kuldeep Narayan, ASJ-04	Mayur Vihar Mandawali Laxmi Nagar Gandhi Nagar	Sh. Sanjeev Kumar-I, ASJ(SFTC)	Sh. Naresh Kumar Malhotra, ASJ-06
3.	Dr. Satinder Kumar Gautam, ASJ	Metro Yamuna Bank Railway Station Krishna Nagar Shakarapur Ghazipur	Sh. Ajay Gupta, ASJ-02 (NDPS)	Ms. Navita Kumari Bagha, ASJ (FTC -02)
4.	Sh. Ravinder Singh, ASJ-01	Preet Vihar New Ashok Nagar Patparganj	Dr. Satinder Kumar Gautam, ASJ	Sh. Sanjeev Kumar-I, ASJ(SFTC)


(Deepak Jagotra)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 7124-7133 /Pr.D&SJ (East)/KKD/Delhi

Dated 27/11/2020

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
4. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.